[20 December, 1999] RAJYA SABHA

(b) the names of first ten PSUs which earned net profit during the year 1998-99, alongwith which suffered loss during the same period and what was the amount of profit and loss, Undertakingwise; and

(c) the measures being taken to protect these loss suffering Undertakings, together with names of PSUs proposed to be given to private sector?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) During 1996-97 and 1997-98, till which period the information is available, the number of PSUs making profit/loss alongwith the total amount of profit and loss separately, year-wise is given in Table No. 1.7 of the Overview of Volume I of the Public Enterprises Survey, 1997-98 which was laid in both the Houses of Parliament on 26.2.99 and is published document.

The names of the first ten profit making PSUs and top ten loss incurring PSUs alongwith the amount of profit/loss, during 1997-98 are given in Table 1.16 and Table 1.17 of the Overview of Volume I of Public Enterprises Survey, 1997-98.

(c) The measures being taken to protect the loss suffering undertakings are enterprises specific. However, some of the common measures are periodical reviews by administrative ministries/ Departments, technology upgradation, diversification and change in product mix, financial and business restructuring, reationalisation of manpower, modernisation of plants, inventory and cost control, improved marketing strategies etc. It is the policy of the Government to progressively disinvest its equity in non-strategic PSEs, duly taking measures to safeguard the interest of the workers.

Latest Guidelines for Sick PSUs

1888. DR. ARUN KUMAR SARMA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the latest guidelines of Government regarding sick PSUs, both State and Central;

(b) the list of Central and State Sector sick PSUs indicating proposed status of employees in the PSUs in Assam and the number of PSUs which have either been referred to BIFR or a revival package is under consideration;

(c) the action contemplated for those where revival package is untenable;

(d) whether Government have plan to merge few PSUs operating in the NER to have an effective regional action plan; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH-BHAI KATHIRIA): (a) The Central Government is concerned with Central PSUs only. No centralised data is maintained in regard to State PSUs. The strategy of the Government on PSUs has been enunciated in the budget speech 1999-2000. Government will continue to devise viable rehabilitation strategies for weak units.

(b) and (c) There are four operating Central PSUs in the State of Assam as on 31.3.98, of which one PSU, namely, North Eastern Regional Agri. Marketing Corpn. Ltd. (NERAMAC) is a sick unit that has been referred to BIFR. Government have approved restructuring plan for NERAMAC, which is now with BIFR.

(d) and (e) There is as of now no specific plan with the Government.

Revival of PSEs

1889. DR. Y. LAKSHMI PRASAD: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of PSEs recommended for revival and the number of PSEs recommended for winding up during the last three years, year-wise;

(b) the number of Public Sector Enterprises running in loss and referred to BIFR;

(c) the profit making PSEs; and

(d) the efforts made to revive all sick PSEs?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH-BHAI KATHIRIA): (a) As on 30.6.99, 67 sick PSUs were registered

1.00